

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 06/2012

with I.A. No. 10 of 2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Federation of Indian Airlines (FIA) ...Appellant
V/s.

AERA & Anr. (DIAL) Respondents

Appearance: Mr. Uday U. Lalit and Mr. Ramji Srinivasan, Senior Advocates with Ms. Poonam Verma, Ms. Divya Chaturvedi, Mr. Varun Singh, Vivek Paul Oriel, Ms. Kabita Das and Mr. Kawaljit Singh Bhatia, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem, Ms. Vivya Nagpal, Ms. Priyadarshi Gopal and Ms. Sanjana Ramachandran, Advocates for Respondent No. 1.

Mr. C.S. Vaidyanathan, Senior Advocate with Mr. Gopal Jain, Mr. Ankur Sood, Mr. Amit Ojha, Ms. Garima Sharma and Ms. Chitra Rentala, Advocates for Respondent No. 2.

ORDER

22nd November, 2012

List the matter for hearing on 30th November, 2012.

(Justice V.S. Sirpurkar)
Chairman

(Pravin Tripathi)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 11/2012

with I.A. No.11 of 2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Lufthansa German Airlines & Ors.

...Appellants

Vs.

AERA & Anr. (DIAL)

.... Respondents

Appearances :

Mr. Ramji Srinivasan, Senior Advocate with Mr. Amar Dave, Mr. Ramesh Vaidyanathan, Mr. K.S. Bhatia, Mr. Vivek Paul Oriel, Ms. Kabita Das and Mr. Chirag M. Shroff, Advocates for the Appellants.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem, Ms. Vivya Nagpal, Ms. Priyadarshi Gopal and Ms. Sanjana Ramachandran, Advocates for Respondent No. 1 (AERA).

Mr. C.S. Vaidyanathan, Senior Advocate with Mr. Gopal Jain, Mr. Ankur Sood, Mr. Amit Ojha, Ms. Garima Sharma and Ms. Chitra Rentala, Advocates for Respondent No. 2.

ORDER

22nd November, 2012

List the matter along with Appeal No. 06/2012 on 30th November, 2012.

(Justice V.S. Sirpurkar)
Chairman

(Pravin Tripathi)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 10/2012

with I.A. No.14 of 2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

Delhi International Airport Pvt. Ltd. (DIAL)

...Appellant

V/s.

AERA

.... Respondent

Appearances :

Mr. C.S. Vaidyanathan, Senior Advocate with Mr. Gopal Jain, Mr. Ankur Sood, Mr. Amit Ojha, Ms. Garima Sharma and Ms. Chitra Rentala, Advocates for the Appellant.

Mr. Atul Nanda, Sr. Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem, Ms. Priyadarshi Gopal and Ms. Sanjana Ramachandran, Advocates for the Respondent No.1.

Mr. Uday U. Lalit and Mr. Ramji Srinivasan, Senior Advocates with Ms. Poonam Verma, Ms. Divya Chaturvedi, Mr. Varun Singh, Vivek Paul Oriel, Ms. Kabita Das and Mr. Kawaljit Singh Bhatia, Advocates for Respondent No. 2.

Mr. Abhimanyu Bhandari & Mr. Samanvya Dwivedi/Applicant (ACI) for impleadment.

ORDER

22nd November, 2012

List the matter along with Appeal No. 06/2012 on 30th November, 2012.

(Justice V.S. Sirpurkar)
Chairman

(Pravin Tripathi)
Member

AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL

APPEAL No. 12/2012

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the Order dated 20.04.2012 passed by the Airports Economic Regulatory Authority of India)

CORAM

Hon'ble Mr. Justice V.S. Sirpurkar
Chairman

Hon'ble Mrs. Pravin Tripathi
Member

In the matter of :

International Air Transport
Association (India) Pvt. Ltd. (IATA)

...Appellant

V/s.

AERA & Anr. (DIAL)

.... Respondents

Appearance: Mr. Sujoy Kumar with Mr. Arindam Ghose, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem, Ms. Vivya Nagpal, Ms. Priyadarshi Gopal and Ms. Sanjana Ramachandran, Advocates for Respondent No. 1 (AERA).

Mr. C.S. Vaidyanathan, Senior Advocate with Mr. Amit Ojha, Ms. Garima Sharma and Ms. Chitra Rentala, Advocates for Respondent No. 2.

ORDER

22nd November, 2012

List the matter along with Appeal No. 06/2012 on 30th November, 2012.

(Justice V.S. Sirpurkar)
Chairman

(Pravin Tripathi)
Member